

6

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No.805 of 2000

New Delhi, this 21st day of November 2000

HON'BLE SHRI KULDIP SINGH, MEMBER(J)
HON'BLE SHRI M.P. SINGH, MEMBER(A)

1. Dr Jayshree Doval
W/o Dr Dinesh Chandra Doval
R/o 701 Ambica Appt. Sector 18 Rohini
New Delhi
2. Dr Meera Saini
W/o Dr Subhash Saini
R/o H-18 Phase I Ashok Vihar
New Delhi 110052
3. Dr R. Sawhney
S/o Shri Lajpat Rai Sawhney
R/o D-404 C R Apartments
Kasturba Gandhi Marg
New Delhi 110 001
4. Dr Surinder Narang
S/o Leela Kishan Narang
R/o U/U-31 Vishakha Enclave
Pitampura
New Delhi 110034
5. Dr Urvashi Razdan
D/o Shri Girdhari Lal Razdan
R/o 93 Vaishali
Pitampura
New Delhi 110034
6. Dr Vivek Ranjan
S/o Late Shri Jagannath Prasad
R/o D-29 GTB Hospital Campus
Delhi 110095
7. Dr Deepika Seth
W/o Dr Rajesh Kumar Seth
R/o R-841 New Rajinder Nagar
New Delhi 110060
8. Dr Rekha Joshi
W/o Dr T.K.Joshi
R/o B-22 New Krishna Park
Dhauli Piao, Najafgarh Road
New Delhi 110018
9. Dr Renu Mahaldar
W/o Anil Motta
R/o 414 Ashirwad Enclave
Plot 104 I.P.Extension
Delhi 110092
10. Dr L.C.Gupta
S/o Mr B.R.Gupta
R/o Main Market
Near Vimhans Hospital, Nehru Nagar
New Delhi 110063

h

7

11. Dr Archana Bajaj
W/o Dr Sunil Bajaj
R/o 6/46 West Punjabi Bagh
New Delhi 110026
12. Dr Puneet Chhibber
W/o Col. Suresh Chandra Chhibber
R/o VB 106 Virendra Nagar, Janakpuri
New Delhi 110058
13. Dr Shashank Chaudhary
S/o Dr Govind Rai Chaudhary
R/o 66A/4 New Rohtak Road
Delhi 110005
14. Dr Urvashi Gupta
W/o Dr Deepak Gupta
R/o 6-B/4, N.E.A.
Old Rajinder Nagar
New Delhi
15. Dr Deshraj
S/o Shri Gaindanlal
R/o 304 R Sector 4, DIZ Area
New Delhi 110001
16. Dr Gulvinder Singh Jolly
S/o Shri Kulwant Singh Jolly
R/o 15/21 A, Tilak Nagar
New Delhi 110018

(By Advocate: Shri Pramod Gupta)

versus

1. Government of NCT of Delhi, through
The Secretary (Medical)
Health and Family Welfare Department
5 Sham Nath Marg, Delhi 110054
2. The Director
Health Service
Government of NCT of Delhi
E-Block Saraswati Bhawan
Connaught Place, New Delhi
3. The Union Public Service Commission
through Secretary
Dholpur House
Shah Zahan Road
New Delhi

... Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER(oral)

Hon'ble Shri Kuldip Singh, M(J)

This case is fully covered by a judgement given by a co-ordinate Bench in Dr Lalit Maini

ku

and others Vs Govt. of NCT of Delhi in OA.2746/99 with connected matter decided on 19.10.2000 and the present applicants are also similarly placed with the applicants in OA.2746/99. We find no reason to differ with the decision given in OA.2746/99.

3. Accordingly, we direct the respondents to grant the same relief to the present applicants as extended to the applicants in OA.2746/99 decided on 19.10.2000. *OA is disposed of accordingly/ice*

3. No costs.

MPS
(M.P. Singh)
Member(A)

Kuldeep
(Kuldeep Singh)
Member(J)

dbc

*for Shri M.P.
for Directions*